

NOTES OF THE REGISTRY

For Admission with
M.A. 883/03 and
M.A. 896/03

11/11/03

Branch.

The case is pending since long. No steps has been taken by the counsel for the applicant for adjudication of the case.

For orders.

Branch.

On 03.04.06

Copies of order handed over to both the counsel.

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05/04

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05/04

ORDERS OF THE TRIBUNAL

Order dated 12.11.03

Hear the counsel for the
applicants. At request, the matter
is adjourned to be taken up
when moved.

Vice-Chairman

Member B

Order dated 3.4.2006

In this case the learned
counsel for the applicant has
filed a Memo seeking
withdrawal of this O.A. Since
it is not maintainable before
the Tribunal. Accordingly, the
O.A. is dismissed as withdrawn.
No costs.

Shri S.B. Jena, learned
counsel appearing for the
Respondents is present and
heard.

Chairman